

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GNB Technologies (India) Private Limited

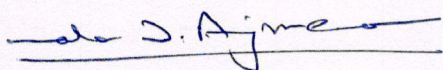
1.	NAME OF CORPORATE DEBTOR	GNB Technologies (India) Private Limited	
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13-June-1997	
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies (Bengaluru) under the Companies Act, 1956	
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U31109KA1997PTC022384	
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	No. 39, 2 nd Floor, NGEF lane, Indiranagar First Stage, Bangalore – 560038	
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	Not Applicable	
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	November 08, 2019, being the date of order of NCLT. (Order was downloaded by me on November 28, 2019)	
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name	Malav Jitendra Ajmera
		Address	A/1, 2nd Floor, Safal Profitaire, Corporate Road, Prahladnagar, Ahmedabad, Gujarat -380015
		E-mail	malav.ajmera@maassociates.co.in
		Telephone Number	+91 79 40054985
		Reg. No.	IBBI/IPA-001/IP-P01190/2018-19/11908
9.	LAST DATE FOR SUBMISSION OF CLAIMS	December 27, 2019	

Notice is hereby given that the Hon'ble National Company Law Tribunal Bengaluru Bench has ordered the commencement of liquidation of the GNB Technologies (India) Private Limited on November 08, 2019.

The stakeholders of GNB Technologies (India) Private Limited are hereby called upon to submit a proof of their claims, on or before December 27, 2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Liquidator Name: Malav Jitendra Ajmera

Date and Place: November 28, 2019 & Ahmedabad